

ITEM NO.22

COURT NO.9

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3076-3079/2014

(Arising out of impugned final judgment and order dated 29-11-2013 in RP No. 1/2011 29-11-2013 in RP No. 2/2011 29-11-2013 in RP No. 3/2011 29-11-2013 in RP No. 4/2011 passed by the)

THE STATE OF ANDHRA PRADESH

Petitioner(s)

VERSUS

THE STATE OF KARNATAKA & ORS.

Respondent(s)

IA No. 13/2014 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 1/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 13/2015 - PERMISSION TO FILE ANNEXURES)

WITH

SLP(C) No. 10498/2011 (XVII)

FOR ON IA 34503/2011

FOR STAY APPLICATION ON IA 3/2011

FOR ON IA 55820/2011

FOR [APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS] ON IA 2/2011

FOR MODIFICATION OF COURT ORDER ON IA 30361/2019

IA No. 2/2011 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS

IA No. 30361/2019 - MODIFICATION OF COURT ORDER

IA No. 3/2011 - STAY APPLICATION)

SLP(C) No. 7457-7460/2014 (XVII)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 1/2014

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 5/2014

IA No. 1/2014 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 5/2014 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 33623-33626/2014 (XVII)

IA No. 72483/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 76464/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 10/2015 - PERMISSION TO FILE ANNEXURES

IA No. 6/2015 - PERMISSION TO FILE ANNEXURES

IA No. 1/2014 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 33671/2014 (XVII)
(FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 1/2014
FOR ON IA 2/2015
IA No. 1/2014 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 11-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s)

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Mr. Harish Vaidyanathan Shankar, Adv.
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Mr. Nikhil Swami, AOR

UPON hearing the counsel the Court made the following

O R D E R

Arguments heard which remained inconclusive.

For further arguments, list the matters tomorrow i.e. on
12.01.2023.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)